GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1287 ANSWERED ON:03.03.2015 FUNCTIONING OF SAI CENTRES Ahmed Shri Sultan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Sports Authority of India (SAI) is not paying attention on athletes to get equipments, kit and accommodation at SAI centres set up across the country;

(b) if so, the reaction of the Government thereto and action taken by the Government/ SAI in this regard;

(c) the number of trainees imparted training in SAI centres across the country, SAI centre/ Sports discipline-wise;

(d) the amount allocated/spent to purchase the equipments for athletes and para athletes during the last three years and the current year;

(e) whether some hostels of SAI centres set up in various parts of the country including North East are in very dialipidated condition; and

(f) if so, the reaction of the Government thereto and the action/steps taken by the Government to develop SAI hostels across the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) & (b): No, madam. Sports Authority of India (SAI) is paying due attention to the concerns and requirements of SAI trainees at its various centres across the country, be it the issue of equipments, kit or accommo- dation. Whenever any deficiency comes to notice, remedial action is taken. SAI constantly endeavors within the available resources to ensure that all possible support is available to the trainees so that they can improve their sports skills.

(c) The number of trainees discipline-wise, scheme-wise and center-wise in SAI centres as on 31.1.2015 is provided at Annexure-I.

(d) There is no specific allocation for equipment scheme wise. Amount allocated under the various schemes of SAI and the amount spent on equipment by SAI out of the said allocation during the last 3 years and the current year is enclosed as Annexure – II.

(e) & (f): Building Infrastructure of SAI training centres is provided by the respective State Governments / Union Territories and its maintenance is also their responsibility. Sometimes, maintenance is not upto the mark. However, important repairs are being attended to by SAI within the available resources.